

**Dt. 30.08.2012**

**Hon'ble Mr. Sanjeev Kaushik, J.M.**

**Hon'ble Mr. Shashi Prakash, AM**

None has put in appearance on behalf of the applicant even the case is called second time. This was the position on 17.07.2012.

In view of the above it seems that the applicant has lost interest in prosecuting the matter. Accordingly, the O.A is dismissed in default and for want of prosecution.

Shri P.S. Prasad present for the respondents.

  
AM

  
JM

Anand/